

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5548
ANSWERED ON:07.04.2017
Recapitalisation of Banks
Owaisi Shri Asaduddin

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has sanctioned Rs. 22915 crore to 13 Public Sector Units (PSUs) including State Bank of India (SBI) and excluding Industrial Development Bank of India (IDBI);
- (b) if so, the details thereof and the reasons for sanctioning of the said funds to the banks;
- (c) whether this step has been taken under its recapitalization drive to enable banks lend more and if so, the details thereof;
- (d) the reasons for not allocating such funds to IDBI; and
- (e) the extent by which the banking sector is likely to be strengthened in the country after the said move?

Answer

The Minister of State in the Ministry of Finance

(a) to (e): The Government infused a sum of Rs. 25000 crore in 19 PSBs during financial year 2015-16 and Rs. 24997.182 crore into 16 PSBs during the FY 2016-17. The capital is calculated/ provided keeping in view overall macroeconomic scenario, credit estimation, basel requirement and Reserve Bank of India recommendations if any. The Bank-wise details of capital infused into 16 PSBs during FY 2016-17 by Government of India are as under:

Rs. In Crore.

S.No. Name of the PSBs Total allocation

- 1 Allahabad Bank 451
- 2 Andhra bank 1100
- 3 Bank of India 2838
- 4 Bank of Maharashtra 300
- 5 Canara Bank 745.182
- 6 Central Bank of India 1397
- 7 Corporation Bank. 508
- 8 Dena Bank 1046
- 9 Indian Overseas Bank 2651
- 10 Punjab National Bank 2112
- 11 Syndicate Bank 776
- 12 UCO Bank 1925
- 13 Union Bank of India 541
- 14 United Bank of India 1026
- 15 State Bank of India 5681